

Annexure-1

**AFFIDAVIT TO BE FURNISHED BY CANDIDATE ALONG WITH
NOMINATION PAPER BEFORE THE RETURNING OFFICER**

for election to Bihar State Legislative Assembly (Name of the House)
For Jamalpur (166) constituency

I Shailesh Kumar So/daughter/wife of Late Suresh kumar Singh (Ex M.L.A) age 53 years Resident of Pariya, PO+PS Bariarpur, Dist. Munger candidate at the above election, do here solemnly affirm and state on Oath as under:-

(Strike out which ever not applicable)

(1) I am a candidate set up by JANTA DAL (U) (name of the political party) I/ am contesting as an Independent candidate.

(2) Details of P A N and status of filing Income tax return:-

Sl. No.	Name	Permanent Account Number (PAN)	The financial year for which the last income-tax return has been filed	Total income shown in income tax return (Rupees)
1.	Self	ANJPK8735E	2012-2013	
2.	Spouse			
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

3.(a) The following case(s) is/are pending against me in which cognizance has been taken by the court.

- (1) East colony P.S No (Gr.No.1578/2005)-41/2005, cognizance has been taken under section 171(G) of I.P.C. and section 3 Deformation of public Property Act
- (2) Jamalpur P.S.No. (Gr. No. 1582/2005-100/2005 cognizance has been taken under section 171(G) of I.P.C. and section 3 Deformation of public Property Act
- (3) Jamalpur P.S.No. (Gr. No. 1584/2005-98/2005 cognizance has been taken under section 171(G) of I.P.C. and section 3 Deformation of public Property Act
- (4) Muffasil P.S.No. (Gr.No. 1902/10) 152/10

(1) Section of the Act and description of the offence for which cognizance taken- The cases have been lodged because hanging of poster & Flag.

3.(c) Details of appeals (S) application(s) for revision, etc.if any, filed against above

order taking cognizance:- NONE

4.Cases in which i have been convicted by a court of law(other those referred to in Form- 26)

(a)	The details of cases, section of the act and description of the offence for which convicted	NIL
(b)	Name of the court(s), Case No. and Date(s) of order(s)	NIL

DETAILS OF MOVABLE ASSET.

(Assets in joint indicating the extent of joint ownership will have to be given)

sl. no.	Description	Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	Dependent 3. Name Daughter Muska
I	Case in hand	Rs.20.000/-	Rs. 10.000			
(II)	Deposit in Banks Financial Institution and Non Banking Financial Companies	1. UCO Bank Bariaurpur A/C 2430/14 Rs. 7100/- 2. C.B.I. Patna A/c 1219946453 Rs. -11.533/- 3. UCO. Bariaurpur A/c 05670110001813 Rs.72.800/- 4. Bank of India Bup A/c No.58361011 000001 Rs.9.53.676/- 5. SBI. Vidhan Sabha A/c No.10839465197 Rs.17.211/-	1. S.B.I Vidhan Sabha Patna A/C 32274942703 Rs. 27.935/-	NIL	NIL	NIL

sl. no	description	Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	Dependent 3. Name Daughter Muskan
(iii)	Bonds debenture and shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial instruments, NSI, Postal Saving LIC Policies	(a) LIC Policy No.520498 298 Premium Rs 1459/- yearly dated-28.03.96 (b) LIC bearing policy No.520316156 Premium Rs 3271/- dated-28.04.94 Yearly (c) LIC bearing policy No.524964632 Premium Rs 12.170/- dated-27.11.09 (d) LIC bearing policy No.522837090 12.779/-yearly dated- 28.12.05 (e) LIC bearing policy No.524451596 Rs21.334/-yearly dated- 10.05.08 (f) SBI Life Pol.No.44015063902, 95.000/-dated. 23.02.11. Yearly (g)ICICI bearing Policy No.14121027 Rs.15.000/-(yearly 3 year) dated. 06.08.10 1. KBP bearing No. 22CE 447153 to447160 Rs. 10.000x8 =80.000 dated. 20.07.10 2.KBP bearing No. 04CE 130961 to 130965 Rs. 10.000x5 =50.000 dated. 17.03.10 3. K.B.P.bearing No.72BC 680481 to680496 5.000x16= 80.000 dated. 24.08.11	SBI Life Policy No.4402284 3309,95.000/-31.03.11 (a) LIC Jeevan Deep policy No.517087277 40.000 one time. dated. 18.03.11	LIC Sambridhi Plus Policy No.517847573 50.000/-one time dt.26.3.11 LIC bearing Policy No.522849236 94.745 one time 27.06.06 Educ. LIC Sambridhi Plus, Policy No.517347574 50.000/-one time.dt.26.3.11	LIC bearing Policy No.524029653 84.025/-28.09.07	

sl. no.	description	Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	Dependent 3. Name Daughter Muskan
		4. KBP bearing No.71BC 340113 to.340115 5.000x3= 15.000 dat. 11.11,10 5. KBP bearing No.25CE 544353 to.544360 10.000x8= 80.000. dat. 11.11,10 6. KBP bearing No.67BC 600401 to.600406 5.000x6= 30.000. dat. 18.05.09 7. KBP bearing No.21AB 177243 to.177247 10.000x5= 50.000. dat. 18.05.09 8. KBP bearing No.67BC 598198 to.598200 5.000x3= 15.000. dat. 18.05.09 9. KBP bearing No.51BC 283841 to.283854 5.000x14= 70.000. dat. 31.03.08 10. KBP bearing No.58BC 472037 to.472050 5.000x14= 70.000. dat. 28.06.08 11. KBP bearing No.46BC 713254 to.713273 5.000x20= 1.00.000. dat. 05.04.08 12. KBP bearing No.70BC 111657 to.111666 5.000x10= 50.000. dat. 06.01.10 13. KBP bearing No.04CE 127332 to.127336 10.000x5= 50.000. dat. 20.02.10				

sl. no.	description	Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	Dependent 3. Name Daughter Muskan
		4.KBP bearing No.36CE 193090 to 193100 10.000x5= 50.000 dat. 25.06.11 15.KBP bearing No.72BC 674020 to 674021 5.000x2= 10.000 dat. 25.06.11 16.KBP bearing No.25CE 544349to 544352 10.000x4= 40.000 dat. 11.11.10				

sl. no.	description	Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	Dependent 3. Name Daughter Muskan
(vi)	Motor Vehicles (details of make etc.	(a)Scarpio-BR-08P-3685 purchased-30June 2012 Rs. 10.66.777=00				
(vii)	Jewellery (give details of weight and values)	Chain-3 & Ring-5 Total weight-60 grams. Value-1.80.000/-	Gold orname nts-220 Gram Rs.6.00.000 Silver Ornam ent-1 K.G Rs. 54.000	Gold ornament 30 Grams Rs. 84.000 Silver-Orname ent- 500 Gram Rs. 27.000	NIL	NIL
(viii)	Other Assets. such as Values of claim/ interests	1. Telephone connection bearing No. 265557 2. One DBBL gun No.43329 Licence No. 35147/2000 of Rs. 15.000 Pistal Rs 88.515/- 3. Tel. No. 2290429-Patna Mob.No. 9431024629 of Rs. 5.000 4. Freeze- Rs. 10.000 5. Television Rs. 8.000 6. LPG Connection(BUP) Rs. 4000/- 7. LPG Connection(PAT) Rs. 4000/- 8. Washing Machine Rs. 8000/-	In the Name of Smt.Nutan Devi Mob. no. 9431090229 Rs. 5.000	NIL	NIL	NIL
(ix)	Gross Total Value	Rs.34.72.625/-	Rs.8.31.935/-	Rs.1.61.000/-	Rs.1.44.745/-	Rs.84.025/-

DETAILS OF IMMOVABLE ASSETS

(NOTE:- Properties in Joint ownership indicating the extent of joint ownership will also have to be indicated.

sl. no	description	Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	Dependent 3. Name Daughter Muskan
(i)	Agriculture Land Location Survey No.(s) Extent(Total measurement Current Mark et Value	10 cow of Rs.90.000/- 8 Buffaloes Rs.1.75.000/- app. 2. Acres 91 Dec. which is of deponent as per his sha re but properties stand joint ly in the names of Shailesh Kumar and uncle Mukesh Kumar Singh and the total lands comes to 5 acres 82 5 dec. below. Anchal -Kharagpur Mouza Behara Thana No. 17 Tauzi No.-1456 Khata- 87 Plot No.-Khasra No. 188,185, 187,191,646,637 Area 3.4 Dec.and zamabandi No.250 Tauzi No.-1456, Khata 85, Plot-Khasra No.-611. Area 0.66 dec. Zamabandi No. 251,Tauzi No. 1456, Khata 93, Plot No.-Khasra No.- 644, Area 0.49.5 dec. Zamabandi No.291 Tauzi No.1456, Khata-89 Plao No.-Khasra No-639, Area 0.52.5dec.Zamabandi-292 Tauzi-1456,Khata-87 Khas ra No.646,637 Area-0.62.5 dec.Zamabandi No.633 Total Area-5.82.dec.Value Apprroz.Rs. 5.00.000 and Deponent share will be app. Rs. 2.50.000 only.	NIL	NIL	NIL	NIL

sl. no.	description	Self	spouse(s)	Dependent	Dependent	Dependent
		In the name of suresh kr. singh s/o sivhadin singh.29.54 dis.moza Barhi,thana351,tazi 1351,value 07.00.000(Sold)	Name(s) Nutan Sinha	1 Name Daughter Swastika	2. Name Son Srivats	3. Name Daughter Muskan
(ii)	Non Agriculture Location(S) Survey Numner(s) Extent (Total measurement Current Market Value.	Land Purched 1266 sq.ft in uhe name of Shailesh Kumar,Tozi No. 16807,khata No. 130 khasra No.314 Thana No.22 Value app. Rs.16.00.000/- dat.21.05.11	Land Purched 2kt.5dhr. in the Name of Nutan Sinha Tozi No.5070; Khata-43;Thana-23; Plot- 439 Value- 15.61.000 Dated-09.01.13 (b)Land purchd 1266 sq.ft in the name of Shailesh kr Nootan sinha,Tozi No.16807,khata-130,khasra No.314 Thana No.22 Value Rs.16.00.000/- dat 21.05.11	NIL	NIL	NIL
(iii)	Building (Commercial and residential) Location(s) survey Number(s) Extent Total measurement Current Market Value	(i)1.8 Khata in the name of grand father, father acquired joint property.My share is 2kh.Rs.5.00.000/-app. (II). ancestral House standing on village in Mouza Paria, Touzi-445, Jamabandi No 17, Thana-91,in the name of Savitri devi Mother of deponent and Deponent has his interest beaing Ancestral Properties the value of the land is Rs. 6.00.000 app. (III) 38x40 feet Side of the House app. Rs. 5.00.000/-	NIL	NIL	NIL	NIL
(iv)	House/Appartments etc.Location(s) survey number(s)Extent Current Market Value	NIL	NIL	NIL	NIL	NIL

sl. no	description	Self	spouse(s) Name(s) Nutan	Dependent 1 Name Daughter	Dependent 2. Name Son	Dependent 3. Name Daughter
(v)	Other(such as those in property	(a) Land was allotted to the father of the deponent by Bihar Sansad Awam Vidhan Mandalaya Sadasya Grih Nirman sahyog Samiti Limited in which certain amount was taken in loan and has been invested for construction also by the deponent the details of property is mouza Khasz pura thana Fulwari survey thana no. 11, sub Plot No. 1, measuring 2405 sft. Value Rs. 9.00.000/-	Sinha NIL	Swastika NIL	Srivats NIL	Muskan NIL
(VI)	Total of curent Market value of (i) to ((v)	Rs. 48.39.000/-	Rs.32.61.000/-			

(6) I give here in below the details of any liabilities overdue to public financial institutions and government dues.

(Note:- Please give separate details for each item)

SL No,	Description	Name and addresses of Bank Financial Institutions (s) department ((s)	Amount Outstanding As on
(a)	(i) Loans from Bank	UCO Bank Bariyarpur KCC Bearing No 05670500200010 Rs 82.600/- S.B.I Rampur Kala branch Bariyarpur K.C.C bearia No.32812971643 Rs. 97.000/- S.B.I.Rampur Kala Branch Bariyarpur in the Name of Nootan Sinha w/o shailesh Kumar K.C.C bearing no.32812936788 Rs.97.000/- S.B.I Vidhan Mandal Car Loan Rs.5.00.000/-	Rs.-82.600/- on 15.02.14 -Rs.101358/- on 15.02.14 Rs.101873/- Rs.5.00.000/-
	(ii) Loans from Financial Institutions	NIL	NIL
	(iii) Government Dues	NIL	NIL

SL No,	Description	Name and addresses of Bank Financial Institutions(s) department(s)	Amount Outstanding As on
(a)	(i) Loan from Bank	Rs.7.85.831/-	Rs.7.85.831/-
	(ii) Loan from financial institutions	NIL	NIL
	(iii) Government dues	NIL	NIL
	(a) dues to department dealing with government accommodation	NIL	NIL
	(b) Dues to department dealing with supply water	NIL	NIL
	(c) Dues to department dealing with telephone	NIL	NIL
	(d) Dues to department dealing with government transport including Aircraft and helicopters.	NIL	NIL
	(e) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge also indicate the assessment year upto which income tax Return filed, give also Permanent Account Number (PAN)	NIL	NIL
	(ii) Wealth Tax(Also indicate the assessment year upto which wealth Tax return filed)	NIL	NIL
	(iii) Sales Tax(only in case of proprietary Business)	NIL	NIL
	(iv) Property Tax	NIL	NIL
(7)	Details Profession or Occupation (a) Self (b) spouse	M.LA Jamalpur, 166 House Wife	

(8) My educational qualifications are as under:-

(GIVE DETAILS OF SCHOOL AND UNIVERSITY EDUCATION)

(Name of school/ university and the year in which the course was completed should also given)

SL.	Exam.	Year	Board/ university
1.	Matriculatin	1977	Philip High School Bariyarpur,Munger
2.	Intermediate	1980	Sahibgang College, Sahibgang Bhagalpur university
3.	Bachelor of Arts	1982	Sahibgang College, Sahibgang Bhagalpur university
4.	Master of Arts	1984	R.D.&D.J. College; Munger (Bhagalpur University)

(9) ABSTRACT OF THE DETAILS GIVEN IN(I) TO(8)

1	Name of the candidate	Shailesh Kumar
2.	Full postal address	Vill..- Pariya,P.O- Bariarpur, Dist.- Munger
3.	Number and Name of the constituency and state	166, JAMALPUR,CONSTITUENCY, BIHAR
4.	Name of the Political Party which set up the candidate	JANTA DAL (U)
5.	(a)Number of cases in which conviction order passed(other than those reffered to in Form26)	NIL

VERIFICATION

I, the deponent above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, and no p art of it is false and nothing materials been concealed there from.

Verified

This the february day of 25

2014


DEPONENT